

Sea Erosion in Trivandrum and Cochin Ports

✓*1349. **Shri P. Kunhan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware of the effect on import and export trade as a result of sea erosion in the ports of Trivandrum and Cochin;

(b) whether Government are also aware of the fact that as a result of sea erosion, a steamer carrying 1000 bags of rice for Kerala had not been able to discharge the cargo in Trivandrum and had to proceed to Colombo; and

(c) if so, what steps have been taken in this regard?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) There is no sea-erosion in the ports of Trivandrum and Cochin.

(b) No, Sir. However, one steamer, which was discharging cargo at Trivandrum Port in May, 1962, proceeded to Colombo for bunkering with a part consignment of cargo on board and returned to Trivandrum with the cargo. Due to rough sea cargo could not be discharged at Trivandrum Port and the steamer had to proceed to Cochin for landing the balance cargo.

(c) Does not arise.

Shri Ravindra Varma: May I know the extent of damage caused in these areas? That is, answer to part (b) of my question.

Shri Alagesan: Sea erosion occurred in April last and to the extent of about two furlongs in length and fifty yards in width was washed away causing damage to some buildings and disrupting telecommunications system partly and also upsetting the water supply system. The total loss has been estimated at Rs. 26,550.

Shri Ravindra Varma: How much land has been lost during the Second Plan in Kerala as a result of sea erosion

in that area and what arrangements had been made to prevent it?

Shri Alagesan: During the Second Plan they have executed several schemes and some more schemes are in progress. To be more accurate the Government of Kerala had reported in August, 1961 that 20 anti-sea erosion schemes such as constructing of sea walls, etc. have been completed by the end of the Second Plan. 24 such schemes are reported to be in progress.

Shri Maniyangadan: In view of the financial and other difficulties that the people and the Government of Kerala are facing because of the sea erosion annually, may I know what steps are being taken by the Central Government to help the State Government to construct groynes and sea-walls to protect the people?

Shri Alagesan: The Kerala Government has been taking steps. In the first Plan they spent about Rs. 9.48 lakhs. In the second Plan, over various schemes, they spent a total amount of nearly Rs. 183 lakhs. In the Third Plan also, provision has been made for Rs. 360 lakhs.

Shri P. Kunhan: In answer to my question the hon. Minister stated that Rs. 360 lakhs have been provided during the third Plan. May I know whether the Kerala Government asked the Central Government to provide 50 per cent. of the total amount as grant?

Shri Alagesan: The Kerala Government has been spending money for control of floods and for taking anti-sea erosion measures. There is no question of giving grants to the State Governments. They are the responsibility of the State Governments. There is a scheme of loan assistance on easy terms.

Shri Warrior: In view of the fact that there is this annual visitation of sea erosion in the monsoon times and all the ports—minor, medium or major—are affected by this, may I know if the Central Government will consider the

question of sending a team of experts from the Centre itself to study the problem and then take effective measures?

Shri Alagesan: This is under constant review.

Shri M. K. Kumaran: The Minister for PWD, Kerala, stated very recently at Tellicherry that the Kerala Government is not in a position to conduct this anti-erosion work throughicans because it is an unremunerative work, and that therefore they want some substantial aid from the Central Government. May I know whether the Central Government will reconsider the position and give aid to the Kerala Government?

Shri Alagesan: This is not a question of the Kerala Government alone. We are prepared to give loan assistance to the State Governments.

Shri Warrior: It is an old question.

Shri Alagesan: It is not an old question. It is a current question.

Mr. Speaker: Order, order. Sometimes the old position may be the correct position.

Shri Alagesan: As I said, we are prepared to advance loans and these have been provided for in the Plan, and they are being systematically given, as I said, on easy terms.

Shri Vasudevan Nair: May I know whether the Government of India is at all conscious of the seriousness of this problem and, if so, whether they are prepared to treat this problem on an emergency basis?

Shri Alagesan: I can assure the House that both the Central Government and the State Government concerned are already seized of the matter and are taking every possible step to relieve the suffering.

दिल्ली के चिड़ियाघर में जानवरों की मृत्यु

*१३४८. श्री भक्त दर्शन : क्या खाद्य तथा कृषि नशों यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के चिड़ियाघर के अनेक बहुमूल्य जानवर पिछले दिनों किसी न किसी कारण से मर गये ;

(ख) यदि हां, तो क्या इस स्थिति पर प्रकाश डालने वाला एक विवरण सभा पटल पर रखा जायेगा ; और

(ग) इस स्थिति को मुरधाने के लिये क्या कार्यवाही की जा रही है ?

खाद्य तथा कृषि मंत्रालय में राज्यमंत्री (डा० राम सुभग सिंह) : (क) और (ख). दिल्ली के चिड़ियाघर में हाल ही में हुई कुछ मृत्युओं के बारे में एक विवरण सभा पटल पर रख दिया गया है [बेसिये परिशिष्ट २३, अनुबन्ध संख्या १०५] ।

(ग) जैसा कि उत्तर के भाग (क) और (ख) में बतलाया गया है, इतने बड़े चिड़ियाघर में और विशेष रूप से विकास के प्रारम्भिक दौर में इस प्रकार की मौतें अवश्य-भावी हैं। पर्याप्त मात्रा में देखरेख करने वाले कर्मचारी रखे गये हैं और जानवरों की उचित देखभाल के लिये कदम उठाये गये हैं जिनमें बीमारियों का शीघ्र उपचार और गर्मी के मौसम में आराम देना भी शामिल है ।

श्री भक्त दर्शन : श्रीमन्, इस विवरण के लिए धन्यवाद देते हुए मैं यह जानना चाहता हूँ कि वहाँ पर डाक्टरों इलाज की जो व्यवस्था की गई है, क्या मंत्री जी उस से संतुष्ट हैं, क्योंकि जहाँ तक मेरी जानकारी है, वहाँ पर केवल प्राथमिक चिकित्सा की व्यवस्था है और पूरे इलाज की वहाँ व्यवस्था नहीं है ?

डा० राम सुभग सिंह : जो चिकित्सा की बात माननीय सदस्य महोदय ने अभी कही, वह कुछ हद तक सही है। वैसे एक डाक्टर को वहाँ पर बहाल करने का यत्न किया जा रहा है और यथासंभव उन को वहाँ की जायेगी। वह बहानी यूनिवर्सिटी पब्लिक सर्विस कमीशन से होने वाली है और उसी से देर हो रही है ।

श्री भक्त दर्शन : श्रीमन्, क्या माननीय